

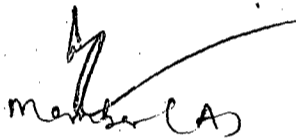
OA 121/2006

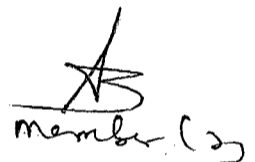
29/7/2009

Hon'ble Ms. Sushma Swastika, M.S.
Hon'ble Mr. A.K. Mishra, M(A)

None for the applicant.
For E.K. Awasthi holding
brief of for J.K. Singh for the
respondents.

At the request of the
counsel for the respondents,
list this case on 27/10/2009
for hearing.


member (A)


member (S)

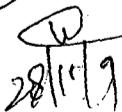
27.10.2009

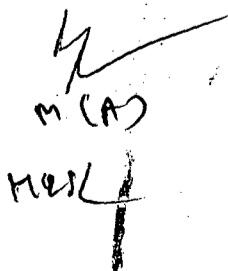
Hon'ble Ms. Sushma Swastika, M(S)
Hon'ble Mr. A.K. Mishra, M(A)

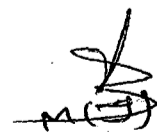
Att: Now
Per: Sri S.K. Singh

Earlier also on 29.7.2009, none was
present on behalf of the applicant to press
the O.A. It appears that applicant is not
interested in prosecuting the case. Accordingly,
O.A. is dismissed for non-prosecution.

OR
Case prepared


28/10/09


M(A)
M(S)


M(S)